GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 854

TO BE ANSWERED ON DECEMBER 04, 2025

STATUS OF URBAN DEVELOPMENT SCHEMES IN KARUR

NO. 854. MS. S JOTHIMANI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the schemes extended to the Karur Corporation since 2019, year and scheme-wise;
- (b) the details of the funds allocated for each scheme;
- (c) the details of the progress of the works undertaken under each scheme; and
- (d) whether the Government is considering any new scheme as compensatory support to aid the development of Karur Corporation, the fourth largest export city in the country and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): As per the provisions of Article 243 W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/ Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/ Union Territories (UTs) in their urban development agenda through its various flagship Missions/ Programmes viz. Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Pradhan Mantri Awas Yojana – Urban (PMAY-U) 2.0, Swachh Bharat Mission – Urban (SBM-U) 2.0, Urban Transport (UT), etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

The details of schemes of MoHUA in the Karur Corporation are as under:-<u>AMRUT 2.0</u>: Under the Mission, launched in the year 2021, States/ UTs are empowered to select, appraise, prioritise and implement projects. Details of proposals approved in Karur City are as under:

| SI NO | Project Title | Approved Cost (In ₹ Cr.) | Status | |
|-------|---|--------------------------------|--------------------------|--|
| 1 | Development of Green Spaces at Inam Karur Village S.F.No.411/1, 411/2 & 413/1 Universal Garden in Karur City Municipal Corporation in Karur District. | 0.19 | At implement ation Stage | |
| 2 | Park at Thinappa Nagar Ward No: 38, Survey No: 320 /105 in Karur Municipal Corporation. | 0.19 | | |

<u>PMAY-U</u>: Physical & Financial Progress in Karur Municipal Corporation under PMAY-U & PMAY-U 2.0 are as follows:

| Sr. No. | Particulars | Year wise details since 2019-20 | | | | | | |
|------------|------------------|---------------------------------|-------|-------|-------|-------|-------|-------|
| | | 2019- | 2020- | 2021- | 2022- | 2023- | 2024- | 2025- |
| | | 20 | 21 | 22 | 23 | 24 | 25 | 26 |
| 1 | Houses | | | | | | | |
| | Sanctioned (Nos) | 560 | 102 | 357 | 291 | 45 | - | - |
| 2 | Houses | 560 | 102 | 144 | 324 | 207 | 18 | - |
| | Grounded for | | | | | | | |
| | Construction | | | | | | | |
| | (Nos) | | | | | | | |
| 3 | Houses | 1,027 | 438 | 174 | 339 | 83 | 112 | 138 |
| | Completed/ | | | | | | | |
| | Delivered | | | | | | | |
| | (Nos) | | | | | | | |
| 4 | Central | 9.13 | 2.40 | 6.35 | 6.17 | 0.68 | - | - |
| | Assistance | | | | | | | |
| | Sanctioned (₹ | | | | | | | |
| | in crore) | | | | | | | |
| 5 | Central | 9.65 | 4.25 | 9.47 | 4.57 | 7.90 | 1.42 | - |
| | Assistance | | | | | | | |
| | Released (₹ in | | | | | | | |
| | crore) | | | | | | | |

SBM-U: Sanitation is a State subject under 7th schedule of the constitution. Thus, it is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. However, MoHUA has been facilitating by providing additional financial and technical support. Under SBM-U, Central Share of funds are released to the States/UTs, on the basis of demand made by States/UTs in the form of complete proposals duly approved by State Level Technical Committee (SLTC) which are further transmitted to ULBs by the concerned State/UT as per the State Action Plan.
